

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 516/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Balbir Sharma -Versus- Orissa Minerals Development Co. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Prashant Kumar Tripathi } Petitioner  
Rupesh Kumar Sinha }

skb.  
16/10/17

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Office is directed to issue notice on the Corporate Debtor. Let notice be handed over to the operational creditor for effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 03/11/2017 for admission.

sd  
Jinan K.R.)

Member (J)

sd  
(Vijai Pratap Singh)  
Member (J)